NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. IA 2961/2021 IA 2893/2021 IA 554/2022
in C.P. (IB)/03(MB)2020

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: **Gaurav Ashok Adukia V/s Arup Sen**
IN THE MATTER OF
Yes Bank Ltd.
V/s
Ezeego One Travels and Tours Ltd.

APPEARANCE :

FOR THE RESOLUTION PROFESSIONAL **:** Adv. Prapti Kedia
FOR THE RESPONDENT No. 2 **:** Adv. Aditya Pratap
IA 2893/2021
FOR THE APPLICANT **:** Adv. Anush Mathkar

Section: 19(2) u/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **07.10.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.08.2022
ANKIT